

also be transparent criteria as for the disbursement and aid from the government to some self-financing schools, especially those which cater to underprivileged children and clear norms with respect to the ability of school managements to raise resources from other sources. The monitoring of private schools, in terms of ensuring a transparent admissions process, regulation of fee structures, as well as meeting minimum set standards for quality of teaching and infrastructure also requires attention. The possibility of greater exchange between schools, including monitoring of one school by another, should be allowed and encouraged."

(c) and (d) Education being a concurrent subject, a majority of private schools come under the jurisdiction of State Governments. So far as Central Board of Secondary Education (CBSE) is concerned, affiliation of schools is a very transparent process and the requirements/norms have been specified in affiliation bye-laws.

IIT Golden Jubilee Campus in Gujarat

944. SHRI JAYANTILAL BAROT:
SHRISURENDRAMOTILALPATEL:
SHRI KESHUBHAIS. PATEL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Board of Indian Institute of Technology, Powai has submitted a proposal to Government to start Indian Institute of Technology Golden Jubilee Campus in Gujarat:

(b) if so, whether the proposal has been approved by Government: and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir.

(b) No, Sir. Certain observations have been conveyed to IIT, Bombay.

(c) Does not arise.

Adulterated food under Mid-day Meal Scheme

945. SHRI RAJNITI PRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the measures being adopted by Government to curb the complaints of adulterated food being given to the children under the Mid-day Meal Scheme;

(b) the guidelines for supplying cooked food, in order to ensure nutrition and freshness of food;

(c) whether Government has received any complaints of supplying sub-Standard food to children; and

(d) the number of complaints of serious nature, received during the last two years from Bihar and the details of action taken, complaint-wise?